

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 123 OF 2018

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini
Mr. Suhael Buttan

ORDER

List the matter for hearing on **18.12.2019**, as agreed by learned counsel for both the parties.

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson